

NOTICE

Please take notice that Hon'ble Mr. Justice Kailash Prasad Deo will sit single on 20.05.2022 at 9.00 A.M. in Court No. 19 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Ambuj Nath will sit single on 20.05.2022 at 9.00 A.M. in Court No. 22 and take up the cases listed before His Lordship.

By Order,

Sd/-

(Sanjay Kumar Singh No.II)
Joint Registrar (L&C)I/c

Dated the 19th May, 2022
High Court of Jharkhand, Ranchi



VACATION BENCH CAUSELIST For Friday The 20th May 2022

COURT NO. 19

SINGLE BENCH (BENCH ID-24735)

AT 9:00 AM

HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Orders(with defect)

1 W.P(C)/2328/2022 BALDWIN FARM AREA HIGH SCHOOL SUNIL KUMAR AGARWAL MANOJ KUMAR
THROUGH ITS PRINCIPAL DR RAMA KANT TIWARI
SUBHOSREE SARKAR
vs
THE STATE OF JHARKHAND
IA NO, 4387/2022 (For STAY OF PROCEEDINGS)
PAYMENT OF GRATUITY ACT 1972

Fresh Filing (Admission)

2 W.P(C)/2318/2022 SATENDRA NATH SHAHDEO MAYANK SINGH ASHOK KR YADAV
vs
THE STATE OF JHARKHAND ACHINTO SEN
IA NO, 4377/2022 (For STAY OF PROCEEDINGS)
RENT RECEIPT

VACATION BENCH CAUSELIST For Friday The 20th May 2022
COURT NO. 22
SINGLE BENCH (BENCH ID-24885)
AT 9:00 AM
HON'BLE MR. JUSTICE AMBUJ NATH

Orders(with defect)

1	A.B.A./3864/2022	JAWAHAR YADAV vs THE STATE OF JHARKHAND	AWINASH KUMAR INDRAJIT SINHA SHISHIR SUMAN RISHAV KUMAR ANJALI SINHA AJAY KUMAR SAH	RUBY PANDEY
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IA NO, 4372/2022 (For Ignoring the defect)
INDIAN PENAL CODE, 1860

Fresh Filing (Admission)

2	A.B.A./3018/2022 fix v/s	MANINATH MAHTO vs THE STATE OF JHARKHAND	ASHOK KR PANDEY ARVIND KUMAR PANDEY	NIKI SINHA
	ARMS ACT,1959			
3	A.B.A./3148/2022 fix v/s	ARVIND YADAV ALIAS ARVIND KUMAR vs THE STATE OF JHARKHAND	ARWIND KUMAR	NIKI SINHA SHREE NIVAS ROY
	INDIAN PENAL CODE, 1860			
4	A.B.A./3277/2022 fix v/s	PAPPU KUMAR MAHTO vs THE STATE OF JHARKHAND	ARWIND KUMAR	NAVEEN KR GAUNJHU
	INDIAN PENAL CODE, 1860			
5	A.B.A./3376/2022 fix v/s	BINOD RAJWAR ALIAS VINOD MAHTO vs THE STATE OF JHARKHAND	RAMESH KUMAR	BISHAMBHAR SHASTRI
	INDIAN PENAL CODE, 1860			
6	B.A./3405/2022 fix v/s	NANKU GANJHU vs THE STATE OF JHARKHAND	VIJAY KUMAR SHARMA	MANOJ KR MISHRA
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
7	A.B.A./3589/2022 fix v/s	SATYANARAYAN SAHU vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	BHOLA NATH OJHA
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
8	A.B.A./3707/2022 fix v/s	TOUSHIF ANSARI vs THE STATE OF JHARKHAND	ANUPAM ANAND	SURAJ VERMA
	COAL MINES (NATIONALISATION) ACT 1973			
9	A.B.A./3808/2022	DALIA DEVI vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SHWETA SINGH
	INDIAN PENAL CODE, 1860			
10	A.B.A./3811/2022	MD SADDAM vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SATISH PRASAD
	INDIAN PENAL CODE, 1860			
11	A.B.A./3816/2022	RAISH ALAM ALIAS MD RAISH ANSARI vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SANTOSH KUMAR SHUKLA
	INDIAN PENAL CODE, 1860			
12	A.B.A./3836/2022	MANOJ KUMAR vs THE STATE OF JHARKHAND	VISHAL KUMAR TRIVEDI SAGAR KUMAR	ARUP KR DEY
	INDIAN PENAL CODE, 1860			

13	A.B.A./3855/2022	AJAY KUMAR SAHU vs THE STATE OF JHARKHAND	KHUSHBOO KUMARI NILESH KUMAR MINAL SHARMA SONAL SODHANI ALKA KUMARI AANYA	LILY SAHAY
	DOMESTIC VIOLENCE ACT			
14	B.A./4199/2022 fix v/s	TAJUDDIN ANSARI ALIAS TAZUDDIN ANSARI vs THE STATE OF JHARKHAND	KAUSHAL KISHOR MISHRA	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	INDIAN FOREST ACT ,1927			
15	B.A./4651/2022 fix v/s	MANSURAM LOHRA vs THE STATE OF JHARKHAND	FAIZ UR RAHMAN	NIKI SINHA
	INDIAN PENAL CODE, 1860			
16	B.A./4690/2022 fix v/s	BHOLA PANDIT vs THE STATE OF JHARKHAND	SHADAB EQBAL ATEFA PARVEZ Kumar Anshuman SHAUKAT EQBAL	ABHAY KR TIWARI
	INDIAN PENAL CODE, 1860			
17	B.A./4703/2022 fix v/s	ARUN KUMAR ALIAS ARUN KUMAR SAW vs THE STATE OF JHARKHAND	NILESH KUMAR MINAL SHARMA SONAL SODHANI ALKA KUMARI AANYA	VANDANA BHARTI
	CRIMINAL LAW AMENDMENT ACT, 1952			
18	B.A./4721/2022 fix v/s	BASANTI DEVI vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	NEHALA SHARMIN
	CRIMINAL LAW AMENDMENT ACT, 1952			
19	B.A./4771/2022 fix v/s	USHA DEVI vs THE STATE OF JHARKHAND	BAJRANG KUMAR PARTH JALAN PRASHANT PALLAV NAVNEET SAHAY SHIVANI JALUKA	BISHAMBHAR SHASTRI
	INDIAN PENAL CODE, 1860			
20	B.A./4782/2022 fix v/s	RAJU MEHTA ALIAS RAVI MEHTA vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	MOHUA PALIT
	ARMS ACT,1959			
21	B.A./4800/2022 fix v/s	KRISHNA KUMAR BARLA ALIAS KRISHNA KANT BARLA vs THE STATE OF JHARKHAND THROUGH ANTI CORRUPTION BUREAU RANCHI	KRIPA SHANKAR NANDA ANSHUMAAN DEO ASHISH KUMAR	SURAJ VERMA
	PREVENTION OF CORRUPTION ACT 1988			
22	B.A./4891/2022 fix v/s	AVIK SRIVASTAVA vs THE STATE OF JHARKHAND THROUGH ATS	KUMAR HARSH DIVYA KUMARI	PRIYA SHRESTHA
	UNLAWFUL ACTIVITIES (PREVENTION) ACT, 1967			
23	B.A./4960/2022 fix v/s	DASHRATH PANDIT vs THE STATE OF JHARKHAND	HEMANT KR SHIKARWAR SHAURYA PRIYANKA	KUMARI RASHMI
	INDIAN FOREST ACT ,1927			
24	B.A./5042/2022 fix v/s	SURAJ MANDAL vs THE STATE OF JHARKHAND	KAUSHAL KISHOR MISHRA	SHAILENDRA KUMAR TIWARI
	CYBER CRIME			
25	B.A./5072/2022 fix v/s	DINA SINGH vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA ANSHUMAAN DEO ASHISH KUMAR	SANTOSH KUMAR SHUKLA
	INDIAN PENAL CODE, 1860			
26	B.A./5176/2022 fix v/s	PUNIT EKKA ALIAS CHHOTU vs THE STATE OF JHARKHAND	RITESH KUMAR	MD. HATIM
	INDIAN PENAL CODE, 1860			

27	B.A./5255/2022 fix v/s INDIAN PENAL CODE, 1860	RITWIK ANURAG vs THE STATE OF JHARKHAND	SOURAV KUMAR	SNEHLIKA BHAGAT
28	B.A./5279/2022 CYBER CRIME	AKANAND KUMAR ALIAS TUFAI MANDAL ALIAS AKANAND KUMAR MANDAL vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL Shambhu Nath Tiwari	SHAILENDRA KUMAR TIWARI
29	B.A./5297/2022 NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	AFSAR ALAM ALIAS MD AFSAR vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	RAVI PRAKASH
30	B.A./5298/2022 UNLAWFUL ACTIVITIES (PREVENTION) ACT, 1967	LAXMAN GANJHU ALIAS PATHAR JEE ALIAS LAXMAN SINGH vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SOMESHWAR ROY
31	B.A./5334/2022 COAL MINES (NATIONALISATION) ACT 1973	JAFAR KHAN vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
32	B.A./5337/2022 INDIAN PENAL CODE, 1860	RAM CHANDAN DUBEY vs THE STATE OF JHARKHAND	GAURAV KUMAR DILIP KR CHAKRAVERTY RAMESH KUMAR	BISHAMBHAR SHASTRI
33	B.A./5345/2022 ARMS ACT,1959	MANOJ YADAV vs THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI	NAWIN KR SINGH
34	B.A./5346/2022 INDIAN PENAL CODE, 1860	AWLA KAILASH vs THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI	ASHOK SINGH
35	B.A./5347/2022 INDIAN PENAL CODE, 1860	SONU SINGH ALIAS RAHUL SINGH ALIAS SONU KUMAR SINGH vs THE STATE OF JHARKHAND	PAWAN KUMAR SINGH RAMESH KUMAR	SUDHIR KUMAR MAHTO
36	B.A./5353/2022 ARMS ACT,1959	SHIVASHISH KASHYAP ALIAS SHIBU vs THE STATE OF JHARKHAND	AWANISH SHEKHAR ARUN KUMAR	SANTOSH KUMAR SHUKLA
37	B.A./5355/2022 NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	DILIP YADAV vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	RAVI PRAKASH
38	B.A./5382/2022 INDIAN PENAL CODE, 1860	NARAYAN RAJAK ALIAS RAJU RAJAK vs THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI	BHOLA NATH OJHA
39	B.A./5383/2022 NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	PRADEEP PANDEY vs THE STATE OF JHARKHAND	RANDHIR KUMAR PINKI KUMARI	RAVI PRAKASH
40	B.A./5384/2022 INDIAN PENAL CODE, 1860	SADDAM ANSARI vs THE STATE OF JHARKHAND	KAUSHAL KISHOR MISHRA	RAJENDRA RAM RAVI DAS

41	B.A./5385/2022	AKHILESH GOPE vs THE STATE OF JHARKHAND	VANI KUMARI SUJAY DAYAL MOHIT PRAKASH	LILY SAHAY
	ARMS ACT,1959			
42	B.A./5395/2022	GOLU KUMAR vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
43	B.A./5444/2022	ABHISHEK KUMAR ALIAS ABHISHEK KUMAR SINGH ALIAS SONU ALIAS A K SINGH vs THE STATE OF JHARKHAND	RAKESH KUMAR	RAVI PRAKASH
	NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985			
44	B.A./5445/2022	EJAZ AHMAD ALIAS AJAJ vs THE STATE OF JHARKHAND	MD. ZAID AHMED RABINDRA NATH CHAURASIA RANISH KUMAR	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005			
45	B.A./5446/2022	ANUP MAHRA vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL SHAMBHU NATH TIWARI	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
46	B.A./5447/2022	MUKHTAR ANSARI vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL SHAMBHU NATH TIWARI	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
47	B.A./5448/2022	SAMSUDDIN ANSARI vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
48	B.A./5449/2022	AKRAM ANSARI vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
49	B.A./5463/2022	SHAHID ANSARI ALIAS MD SHAHID JAFAR ALIAS SHAHID JAFAR vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY KUMAR NISHANT RAJESH KR SINGH HADISH ANSARI	SANTOSH KUMAR SHUKLA
	ARMS ACT,1959			
50	B.A./5464/2022	WAHID ANSARI vs THE STATE OF JHARKHAND	MD. ZAID AHMED RABINDRA NATH CHAURASIA RANISH KUMAR	PRIYA SHRESTHA
	INDIAN PENAL CODE, 1860			
51	B.A./5472/2022	IRSHAD ALAM ALIAS ISHAQUE ANSARI ALIAS ISHAK ANSARI vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL SHAMBHU NATH TIWARI	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
52	B.A./5473/2022	SHASHI DAS vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL SHAMBHU NATH TIWARI	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
53	B.A./5475/2022	SACHIN KUMAR DAS vs THE STATE OF JHARKHAND	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL SHAMBHU NATH TIWARI	SHAIENDRA KUMAR TIWARI
	CYBER CRIME			
54	B.A./5484/2022	RAJKUMAR MEHTA ALIAS RAJ KUMAR MEHTA vs THE STATE OF JHARKHAND	SHAIENDRA JIT PRABHASH CH. SINHA	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957			
55	B.A./5485/2022	SHIV SHAMBHU TIWARI ALIAS SHAMBHU TIWARI vs THE STATE OF JHARKHAND	RISHU RANJAN ABHISHEK SINGH	ANUP PAWAN TOPNO
	JUVENILE JUSTICE ACT, 1986			

56	B.A./5486/2022	ROHIT KUMAR SWARNKAR ALIAS ROHIT SWARNKAR vs THE STATE OF JHARKHAND	RAKESH KUMAR	VISHWANATH ROY
	INDIAN PENAL CODE, 1860			
57	B.A./5487/2022	SURAJ NONIA ALIAS SURAJ KUMAR NONIYA vs THE STATE OF JHARKHAND	RAJ NANDAN CHATTERJEE	SHWETA SINGH
	INDIAN PENAL CODE, 1860			
58	B.A./5488/2022	NAND KISHOR SAW ALIAS NAN KISOR SAW ALIAS BANDHU SAW vs THE STATE OF JHARKHAND	NARESH PD THAKUR ASHOK KR SINGH	SHAIENDRA KUMAR TIWARI
	DOMESTIC VIOLENCE ACT			
		Admission		
59	Cr.A(SJ)/365/2022 vide bench slip	DINESH YADAV vs THE STATE OF JHARKHAND	JASVINDAR MAZUMDAR VIKAS KUMAR ANUSHKA SHARMA NAVEEN KUMAR SAMEER RANJAN	PRIYA SHRESTHA
	IA NO, 4373/2022 (For Bail)			
	CODE OF CRIMINAL PROCEDURE, 1973			
60	B.A./3259/2022 fix v/s	GUDDU ROY ALIAS GUDDU vs THE STATE OF JHARKHAND	VIJAY KUMAR ROY	RAKESH RANJAN
	INDIAN PENAL CODE, 1860			